

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Staunch Natural Resources Private Limited Date of Commencement of Liquidation: 27-10-2023; List of Stakeholders as on Date: 07-01-2024; Name of IP: Mr. Mukesh Khathuria; Process Number: 1; Last 5 digit of registration number: 11925

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		306134		306134				NA
2	Liquidation costs incurred till date		48632		48632				NA
3	Secured financial creditors	1	442169730	1	373314824				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	577737001	3	260471312				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	114372244	4	114372244				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	1134633741	8	748513146				